

V Addl. District and Sessions Judge, Tiptur
Sri. SHIVAKUMARA B
V Addl. District and Sessions Judge
Cause List Date: 03-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	SC 10015/2017 (ACCUSED STATEMENT u/s 313 CrPC)		STATE BY TIPTUR RURAL POLICE Vs chethan @ motte chethu	pp bdj
(SC/0010015/2017)				
: SC/0010015/2017				
11.00 AM to 02.00PM				
2	CRL.R.P. 10021/2020 (hear on I.A) IA/1/2020		Mohan Kumar T.M Vs District Magistrate /Deputy Commissioner	Somasundar S
Cases listed below are adjourned due to Covid 19				
3	CRL.R.P. 10008/2020 (await notice) IA/1/2020	17-11-2020	Thimmaiah L. Vs State by Chikkanayakanahalli Police	S.T.Bikkannavar
4	SC 10032/2017 (APPEARANCE OF ACCUSED)	19-11-2020	State by Tiptur Town Police, Tiptur Vs Abjur Ali	Public Prosecutor M.D/D.G
(SC/0010032/2017)				
: SC/0010032/2017				
5	SC 10016/2018 (APPEARANCE OF ACCUSED)	19-11-2020	State by Tiptur Town Police, Tiptur Vs Ashoka	Public Prosecutor
(SC/0010016/2018)				
: SC/0010016/2018				
6	SC 10030/2018 (APPEARANCE OF ACCUSED)	19-11-2020	STATE BY HULIYAR POLICE Vs Mahamed Mansoor	PP
7	SC 10021/2019 (APPEARANCE OF ACCUSED)	19-11-2020	State by Honnavalli Police Vs Manjunatha.H.S @ Kalla Manja	Public Prosecutor
8	SC 10031/2019 (APPEARANCE OF ACCUSED)	19-11-2020	State by Nonavinakere Police Vs Gururaj	Public Prosecutor
9	SPL.C 10001/2019 (APPEARANCE OF ACCUSED)	19-11-2020	STATE BY TURUVEKERE POLICE Vs Rangaswamy	P.P
10	SPL.C 10004/2019 (APPEARANCE OF ACCUSED)	19-11-2020	STATE BY TIPTUR RURAL POLICE Vs Suresha	PP

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11	SC 10003/2020 (APPEARANCE OF ACCUSED)	19-11-2020	STATE BY TURUVEKERE POLICE Vs Prasadi	Public Prosecutor
12	SC 10004/2020 (APPEARANCE OF ACCUSED)	19-11-2020	STATE BY TURUVEKERE POLICE Vs Lokesh Kumara @ Kumara	Public Prosecutor
13	SC 10006/2019 (FRAMING OF CHARGE OR PLEA)	20-11-2020	State by Honnavalli Police Vs Gangadhara	PP Krishnamurthy.B.G
14	SC 10049/2019 (FRAMING OF CHARGE OR PLEA)	20-11-2020	STATE BY TURUVEKERE POLICE Vs Jagadeesha	Manjunath.G
15	SC 10048/2019 (To furnish Surety)	24-11-2020	STATE BY TURUVEKERE POLICE Vs Narasimha	PP

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02.45 PM to 05.45PM				
1	R.A. 10039/2017 (ARGUMENTS)		PARVATHAMMA Vs NAGARAJIAH	Ramaswamy Iyengar K.S G.S.M
(R.A./0010039/2017)				
: R.A./0010039/2017				
2	R.A. 10016/2018 (ARGUMENTS) IA/1/2018 IA/2/2018		Basavaraju Vs Rajesh	Ramaswamy Iyengar K.S
(R.A./0010016/2018)				
: R.A./0010016/2018				
3	P and SC 10014/2018 (ARGUMENTS)		S. Ramesh Vs Nil	Ajay.B.N
4	R.A. 10035/2019 (ARGUMENTS) IA/1/2019		B.S.Munirajanayaka Vs B.S.Munilakshmibai	H.Lakshman
5	P and SC 10013/2019 (ARGUMENTS)		Diwakar M.P. Vs NIL	C.N. Krishnamurthy
6	R.A. 10038/2019 (ARGUMENTS)		T.M. Premakumari Vs Mayanna	Krishnamurthy.B.G K.R. Dayananda
7	R.A. 10006/2018 (hear on I.A) IA/1/2018		H.R. Ramegowda Vs The Land Acquisition Officer, Tiptur.	BJM Exparte
(R.A./0010006/2018)				
: R.A./0010006/2018				
8	R.A. 10025/2018 (hear on I.A) IA/1/2018 IA/2/2018		Mohammad Anwar Sab Vs Noorjan	Udayakumar T.K
9	R.A. 10030/2018 (hear on I.A) IA/1/2018		Drakshyinamma Vs The Land Acquisition Officer, Tiptur.	Adarsh.G.B C.N.G
10	R.A. 10039/2018 (hear on I.A) IA/1/2018 IA/2/2018		K.M. Shashikumar Vs Chikkanna	K.R. Dayananda DPP
11	P and SC 10003/2020 (hear on I.A)		Krishnamurthachar Vs NIL	Somasundar S

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
12	P and SC 10010/2020 (hear on I.A)		G.S. Rangaswamy Vs NIL	S. Gopalakrishna
13	P and SC 10011/2020 (hear on I.A)		D.G. Rani Vs NIL	K.M. Shadakshari
14	P and SC 10017/2020 (hear on I.A) IA/1/2020 IA/2/2020		Shanthala N.S. Vs Nil	Karunakar.M.B
15	O.S. 10001/2015 (HEARING ON MEMO)		T.S.Channegowda Vs M.S.Manjula	A.M.V B.D.J
(O.S./0010001/2015)				
: O.S./0010001/2015				
<u>11.00 AM to 02.00PM</u>				
16	A.S. 10001/2018 (HEARING) IA/1/2018		M/s Fiza Developers and Intra-Trade Pvt. Ltd. - represented by its Managing Director - B.M. Farookh Vs M/s Balaji Produce Company - represented by its partner Ravindra Kumar Bhuwalka	Krishnamurthy.B.G C.N.K
(A.S./0010001/2018)				
: A.S./0010001/2018				
17	O.S. 10001/2018 (HEARING)		Shadaksharaiah Vs Shivappa	Ramaswamy Iyengar K.S
18	O.S. 10001/2019 (EVIDENCE)		Suvarna Vs Sharadamma	Ramaswamy Iyengar K.S
19	Civil Misc. 10010/2019 (EVIDENCE)		H.A. Bahubali Vs The Superintendent Engineer (Electrical)	G.B. Adarsh Sathish.B
20	Civil Misc. 10011/2019 (EVIDENCE)		Honnaiah D.R. Vs The Superintendent Engineer (Electrical)	G.B. Adarsh T.N.A/B.S
21	Civil Misc. 10012/2019 (EVIDENCE)		Thimmaiah Dead by L.R.S. Vs The Superintendent Engineer (Electrical)	G.B. Adarsh Sathish.B
22	P and SC 10018/2019 (EVIDENCE)		Viswanath R.T. Vs NIL	B.S. Nagesh

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23	P and SC 10001/2020 (EVIDENCE)		H.P. Meenakshamma Vs NIL	Nataraju.M.C
24	R.A. 10037/2016 (ARGUMENTS)		H.S.JAGADEESH Vs HUCHEGOWDA	Ramaswamy Iyengar K.S
(R.A./0010037/2016)				
: R.A./0010037/2016				
25	R.A. 10029/2019 (ARGUMENTS) IA/1/2019		T.S. Shankaramma Vs Sharadamma	Sreedhara.N.N
26	P and SC 10006/2019 (ARGUMENTS)		Padma Vs NIL	Lakshman.H
27	R.A. 10004/2020 (ARGUMENTS)		Rathnamma Vs The Land Acquisition Officer, Tiptur.	B.J.M
28	Civil Misc. 7/2013 (Respondent evidence)		V.L.DAYANANDA MURTHY Vs THE EXECUTIVE ENGINEER (KPTCL)	P.R.J B.S.K
(Civil Misc./0000007/2013)				
: Civil Misc./0000007/2013				
29	Civil Misc. 10057/2014 (Respondent evidence)		J.K.MAHESHWARAI AH Vs THE EXECUTIVE ENGINEER (KPTCL)	Rajanna. T B.S.K
(Civil Misc./0010057/2014)				
: Civil Misc./0010057/2014				
30	Civil Misc. 10061/2014 (Respondent evidence)		CHIKKANNA Vs THE EXECUTIVE ENGINEER (KPTCL)	Rajanna. T Lakshman.H
(Civil Misc./0010061/2014)				
: Civil Misc./0010061/2014				
31	Civil Misc. 10030/2014 (Respondent evidence)		S.H.Chandrashekarai ah Vs THE EXECUTIVE ENGINEER (KPTCL)	MSS
(Civil Misc./0010030/2014)				
: Civil Misc./0010030/2014				
32	Civil Misc. 10005/2019 (FOR ENQUIRY)		Kempaiah @ Buddai ah Vs The Superintendent Engineer (Electrical)	G.B. Adarsh

Cases listed below are adjourned due to Covid 19

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
33	M.V.C. 639/2018 (written statement of R2)	10-11-2020	Saravana @ Saron Vs Mahamad Khaleel	Sathish.B
34	M.V.C. 923/2018 (written statement of R2)	10-11-2020	Nataraju Vs Basavaraju	Somasundar S
35	M.V.C. 86/2020 (written statement of R2)	10-11-2020	Thimmakka Vs Pachankshari	Krishnamurthy H R Malikarjuna B.
36	M.V.C. 88/2020 (written statement of R2)	10-11-2020	Nagaraju.S.H Vs Pachankshari	Krishnamurthy H R
37	M.V.C. 173/2020 (written statement of R2)	10-11-2020	Chaya.A.R Vs Pandurangaiah	Krishnamurthy H R Mallikarjunaiah.B
38	R.A. 10001/2018 (FOR OBJECTION)	18-11-2020	Revanna Vs N.R.Suresh	BLC
(R.A./0001001/2018)				
39	R.A. 10007/2018 (FOR OBJECTION) IA/1/2018 IA/2/2018	18-11-2020	Nanjundaiah Vs Gangamma	Basava Kumar.M.S
(R.A./0010007/2018)				
: R.A./0010007/2018				
40	R.A. 10017/2018 (FOR OBJECTION) IA/1/2018	18-11-2020	Rajesh Vs Basavaraju	Shivananda.M.V
(R.A./0010017/2018)				
: R.A./0010017/2018				
41	R.A. 10037/2019 (FOR OBJECTION) IA/4/2019 IA/3/2019 IA/1/2019 IA/2/2019	18-11-2020	Sannamma dead by Lr Amrutha Vs K. Malini	Jithendra Kumar Sathish.B
42	P and SC 10016/2019 (FOR OBJECTION)	18-11-2020	Prema Vs S. Basavaraju	Somasundar S
43	M.V.C. 357/2020 (FOR OBJECTION)	18-11-2020	N.Bhushan Vs Arun V.	H.R.Krishnamurthy
44	P and SC 10008/2019 (await notice)	20-11-2020	Rangegowda Vs M. Ramaswami Gowda	H.S. Krishnegowda
45	P and SC 10009/2019 (await notice)	20-11-2020	Shylaja @ Ammaiah Vs Shivakumar	M.S. Shantha Kumar Absent

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
46	P and SC 10017/2019 (PAPER PUBLICATION ISSUED)	20-11-2020	H.N. Bharath Bhushan Vs NIL	Venu.C
47	P and SC 10002/2020 (PAPER PUBLICATION ISSUED)	20-11-2020	C.Prakash Vs NIL	Venu.C
48	R.A. 10006/2020 (await notice) IA/1/2020	20-11-2020	Gangamma Vs M.Siddaramaiah Dead by LRS	H.Lakshman Ramaswamy Iyengar K.S
49	P and SC 10006/2020 (PAPER PUBLICATION ISSUED)	20-11-2020	V.T. Lokesh Vs NIL	Anand K.L.
50	P and SC 10013/2020 (PAPER PUBLICATION ISSUED) IA/1/2020	20-11-2020	Shanmukaaradya Vs Nil	B.Satish
51	R.A. 10038/2017 (await records) IA/1/2017	21-11-2020	Bhagavanthaiah Vs The Special Land Acquisition Officer, Tumkur	Rajashekaraiah.H.L
(R.A./0010038/2017)				
: R.A./0010038/2017				
52	R.A. 10029/2018 (await records) IA/1/2018	21-11-2020	Puttamma Vs The Land Acquisition Officer, Tiptur.	Adarsh.G.B
53	R.A. 10036/2018 (await records) IA/1/2018	21-11-2020	Manjunatha Vs Basavegowda	Ramaswamy Iyengar K.S
54	R.A. 10008/2019 (await records) IA/1/2019	21-11-2020	Shankarappa Vs Special Land Acquisition Officer, Tumkur	K.N. Kumaraswamy
55	R.A. 10027/2019 (await records) IA/1/2019	21-11-2020	K. Shankaralingappa Vs H.P. Madhu	Sreedhara.N.N
56	R.A. 10010/2020 (await records) IA/1/2019	21-11-2020	Sulochanamma Vs The Land Acquisition Officer, Tiptur.	B.J. Mahaveera
57	R.A. 10011/2020 (await records) IA/1/2019	21-11-2020	Rajashekaraiah Vs The Land Acquisition Officer, Tiptur.	Mahaveera.B.J C.N.G

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58	R.A. 10012/2020 (await records) IA/1/2019	21-11-2020	Ramaiah and Dasappa Dead by LRs Vs Special Land Acquisition Officer, Tumkur	B.J. Mahaveera C.N.G
59	R.A. 10013/2020 (await records) IA/1/2019	21-11-2020	JAYAMMA Vs Special Land Acquisition Officer, Tumkur	MAHAVEERA.B.J
60	R.A. 10014/2020 (await records) IA/1/2019	21-11-2020	Kantharaju Vs The Land Acquisition Officer, Tiptur.	B.J. Mahaveera
61	R.A. 10015/2020 (await records) IA/1/2019 IA/2/2019	21-11-2020	SUSHEELAMMA Vs Special Land Acquisition Officer, Tumkur	MAHAVEERA.B.J
62	R.A. 10016/2020 (await records) IA/1/2019	21-11-2020	L.N. Malleshappa Vs The Land Acquisition Officer, Tiptur.	B.J. Mahaveer Exparte
63	Civil Misc. 10002/2020 (await records)	21-11-2020	Suresh Vs THE EXECUTIVE ENGINEER (KPTCL)	Suresh.G.R Exparte
64	EX 10132/2018 (STEPS)	29-01-2021	Manapuram Finance Limited Vs B.Mallikarjunaiah	B.R.Prabhulinga Murthy
65	EX 10133/2018 (STEPS)	29-01-2021	Manapuram Finance Limited Vs Swamy	B.R.prabhulingamurthy
66	EX 10134/2018 (STEPS)	29-01-2021	Manapuram Finance Limited Vs Rajesh	B.R.Prabhulingamurthy
67	EX 10135/2018 (STEPS)	29-01-2021	Manapuram Finance Limited Vs Lathamma	B.R.Prabhulinga Murthy
68	EX 10146/2018 (STEPS)	29-01-2021	M/s Shriram City Union Finance Ltd., Vs Shankuaramurthy	Ajay.B.N
69	EX 10169/2018 (STEPS)	29-01-2021	Shivalingappa Vs The Superintendent Engineer (Electrical)	Sannalingaiah
70	EX 10188/2018 (STEPS)	29-01-2021	Shivananjappa (Deadby L.R.s) Vs The Superintendent Engineer (Electrical)	G.B. Adarsh

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
71	EX 10191/2018 (STEPS)	29-01-2021	Manapuram Finance Limited Vs Zakir Hussain	B.R. Prabhulinga Murthy
72	EX 10192/2018 (STEPS)	29-01-2021	Manapuram Finance Limited Vs T.S. Ravikumar	B.R. Prabhulinga Murthy
73	EX 10193/2018 (STEPS)	29-01-2021	Manapuram Finance Limited Vs Rangaraju K.	B.R. Prabhulingamurthy
74	EX 10194/2018 (STEPS)	29-01-2021	Manapuram Finance Limited Vs Shaik Habeeb Sab	B.R. Prabhulinga Murthy
75	EX 10195/2018 (STEPS)	29-01-2021	Manapuram Finance Limited Vs Lathamma	B.R. Prabhulinga Murthy
76	EX 10196/2018 (STEPS)	29-01-2021	Manapuram Finance Limited Vs Omkar Murthy	B.R. Prabhulingamurthy
77	EX 10007/2019 (STEPS)	29-01-2021	Nanjappa Vs The Superintendent Engineer (Electrical)	Sannalingaiah Lakshman.H
78	EX 10011/2019 (STEPS)	29-01-2021	Manapuram Finance Limited Vs Siddaramanna	B.R. Prabhulingamurthy
79	EX 10012/2019 (STEPS)	29-01-2021	Manapuram Finance Limited Vs Shan	B.R. Prabhulingamurthy
80	EX 10013/2019 (STEPS)	29-01-2021	Manapuram Finance Limited Vs Fioz	B.R. Prabhulingamurthy
81	EX 10014/2019 (STEPS)	29-01-2021	Manapuram Finance Limited Vs Javarappa Shetti	B.R. Prabhulingamurthy
82	EX 10015/2019 (STEPS)	29-01-2021	Manapuram Finance Limited Vs Uma K.T.	B.R. Prabhulingamurthy
83	EX 10016/2019 (STEPS)	29-01-2021	Manapuram Finance Limited Vs Shivamurthy	B.R.Prabhulingamurthy
84	EX 10017/2019 (STEPS)	29-01-2021	Manapuram Finance Limited Vs Manjunath .K	B.R. Prabhulinga murthy
85	EX 10043/2019 (STEPS)	29-01-2021	M/s Shriram City Union Finance Ltd., Vs Hiriyappa	Ajay.B.N

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86	R.A. 10036/2019 (STEPS) IA/1/2019 IA/2/2019	29-01-2021	Girijamma Vs Shanthamma	Ramaswamy Iyengar K.S
87	R.A. 10005/2020 (STEPS) IA/1/2020	29-01-2021	Shivanna Vs D.S.Nagarathna @ Nalina	B.G.Krishnamurthy

SENIOR CIVIL JUDGE AND JMFC, TIPTUR

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	R.A. 29/2016 (ARGUMENTS)		Kallappa Vs R. Maheshwaraiah	
2	R.A. 30/2016 (ARGUMENTS)		Sathisha Vs Nagarathnamma	
3	M.A. 9/2016 (ARGUMENTS)		C.Narayanachar Vs N.C.Chandrashekar dead by LRS.	Shivakumar
(M.A./0000009/2016)				
: M.A./0000009/2016				
4	R.A. 49/2016 (ARGUMENTS)		Sadashivaiah Vs K.S Sarvamangala	ss
(R.A./0000049/2016)				
: R.A./0000049/2016				
5	R.A. 57/2016 (ARGUMENTS)		Venkatappa Vs H.S.Vishwanatha	BR
(R.A./0000057/2016)				
: R.A./0000057/2016				
6	R.A. 1/2017 (ARGUMENTS)		Kiranakshidevi @ Arunakshidevi Vs Shankaramma	BGK
(R.A./0000001/2017)				
: R.A./0000001/2017				
7	R.A. 89/2017 (ARGUMENTS) IA/1/2017		Manjunath Vs Gopalaiah	G. Vishwanath
8	R.A. 23/2018 (ARGUMENTS) IA/1/2018		Gowramma Vs Akkayamma	T.N. Nagabhushan
9	R.A. 30/2018 (ARGUMENTS)		Basavaraju Vs The State of Karnataka By Chief Secretaty,	H.C. Ramachandraiah
10	R.A. 31/2018 (ARGUMENTS)		shivananda Vs The Sate of Karnataka By chief Secretary	H.C. Ramachandraiah
11	R.A. 32/2018 (ARGUMENTS)		Mudlabovi Vs The State of Karnaraka by Chief Secretaty	H.C. Ramachandraiah

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
12	R.A. 33/2018 (ARGUMENTS)		Eshwarappa Vs The State of Karnataka By Chief Secretary	H.C. Ramachandraiah
13	R.A. 34/2018 (ARGUMENTS)		Shankarshetty Vs The State of Karnataka, Chief Secretary	H.C. Ramachandraiah
14	R.A. 36/2018 (ARGUMENTS)		Nagaraju Vs The State of Kannataka Chief Secretary,	M.C.Nataraju
11.00 AM to 02.00PM				
15	L.A.C. 51/1995 (Steps)		NINGAPPA Vs LAO	MK
16	O.S. 20/2020 (SUMMONS) IA/1/2020 IA/2/2020		Chetan Kumar Vs Ambika	Nagabhushan T.N
17	M.A. 3/2020 (Await Notice.) IA/1/2020 IA/2/2020		Smt. D.P, Shakunthala Vs The PDO, Nonavinakere Grama Panchayath,	H. Lakshman
18	R.A. 34/2014 (ARGUMENTS)		SMT.H.SUJATHA Vs M.S.KIRANKUMAR @ BABU	
19	R.A. 1/2015 (ARGUMENTS)		G.T.JAYASHANKARAMMA Vs S.SHASHIREKHA	T.K. UDAYKUMAR T.N.NAGABHUSHAN
20	ECA 2/2015 (ARGUMENTS)		Nayaz Vs Habeekhan	
(ECA/0000002/2015)				
: ECA/0000002/2015				
21	M.V.C. 416/2015 (ARGUMENTS)		SHANKARAMANI Vs ORIENTAL INSURANCE CO. LTD.	
22	M.V.C. 1295/2015 (ARGUMENTS)		Nil Vs Nil	
23	M.A. 3/2016 (ARGUMENTS)		Jayadevaiah @ Jayamma Vs N.Shankarappa	
(M.A./0000003/2016)				
: M.A./0000003/2016				

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
24	R.A. 26/2016 (ARGUMENTS)		Kariyappa Vs Jayamma	
25	EX 21/2020 (FIRST HEARING)		Lingaiah Vs Land Acquisition officer / Asst. Commissioner.	S.K.
Cases listed below are adjourned due to Covid 19				
26	R.A. 40/2018 (ARGUMENTS) IA/1/2018	18-11-2020	R.M.Mallikarjunaswamy Vs B.S.Nataraju	Raghu.T.K
27	R.A. 43/2018 (ARGUMENTS)	18-11-2020	Shivanna Vs The Chief Secretary, The State of Karnataka P	Nataraju.M.C
28	R.A. 46/2018 (ARGUMENTS)	18-11-2020	N.Chandrashekaraiiah Vs Thimmegowda Dead by his Lrs	Krishnamurthy.B.G
29	R.A. 47/2018 (ARGUMENTS) IA/1/2018	18-11-2020	Mohammed Younus Saleem Vs D.M.Shashishekar	M.R.Girish
30	R.A. 6/2019 (ARGUMENTS)	18-11-2020	Shambulingamma Vs M.L. Channegowda	K.R. Dayananda
31	O.S. 78/2019 (Plaintiff Evidence)	06-01-2021	Gangamma Vs Rangaswamy	H. Shivaramaiah
32	O.S. 40/2014 (Further Chief of DW.)	06-01-2021	SMT.BASAMMA Vs SMT.KEMPADEVAMMA	B.N.RAVI
33	O.S. 50/2016 (Further Chief of DW.)	06-01-2021	Dananjaya Vs Sudha	
(O.S./0000050/2016)				
: O.S./0000050/2016				
34	M.C. 50/2020 (Referred to Mediation)	06-01-2021	Bharathi Vs NIL	K.T. Chandrashekar

Dangling IA:

SENIOR CIVIL JUDGE AND JMFC, TIPTUR

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	CrI.Misc. 151/2020 (Await Notice.)		Syed Rafi Vs City Municipal Council	Fouzia Khanam
11.00 AM to 02.00PM				
2	C.C. 1330/2015 (EVIDENCE)		TOWN POLICE Vs PRAVEEN KUMAR AGARVAL	
3	C.C. 1962/2015 (EVIDENCE)		State by Tiptur Town Police Vs LOKESHA @ CHINNY	SRI.A.P.P. B.SATHISH
4	C.C. 467/2016 (EVIDENCE)		State by Tiptur Town Police Vs MANJUNATHA K M	SRI.A.P.P. B.N. AJEY
5	C.C. 468/2016 (EVIDENCE)		State by Tiptur Town Police Vs MANJUNATHA	SRI.A.P.P. B.N. AJEY
(C.C./0000468/2016)				
: C.C./0000468/2016				
6	C.C. 774/2018 (EVIDENCE)		Nagamani Vs Drakshanamma	person
Cases listed below are adjourned due to Covid 19				
7	P.C.R. 49/2019 (Sworn Statement)	04-12-2020	T.N. Shashidhara Vs T.S. Prakasha	Shobhadevi. S.V
8	P.C.R. 101/2020 (Sworn Statement)	04-12-2020	M/s Sree Gurumallikarjunaswamy vividoddesha Sahakara Sanga Niyamitha by its Devaraju Vs Lokesh S.	B.C. Basavarju
9	P.C.R. 130/2020 (Sworn Statement)	04-12-2020	M/S Nandini Milk Producers Credit Co-operative Society by its G.P. Kusuma Vs Mohankumari M.P.	D. Vasanthkumar
10	P.C.R. 133/2020 (Sworn Statement)	04-12-2020	M/S Nandini Milk Producers Credit Co-operative Society by its G.P. Kusuma Vs Jagadeesh T.C.	D. Vasanthkumar
11	P.C.R. 136/2020 (Sworn Statement)	04-12-2020	M/S Nandini Milk Producers Credit Co-operative Society by its G.P. Kusuma Vs Rajanna	D. Vasanthkumar
12	C.C. 1586/2014 (EVIDENCE)	22-12-2020	TOWN POLICE Vs M.S.UMESH	

SENIOR CIVIL JUDGE AND JMFC, TIPTUR**Sri Satish S T****CIVIL JUDGE (SR. DN.) & JMFC****Cause List Date: 03-11-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	C.C. 2179/2015 (EVIDENCE)	22-12-2020	State by Tiptur Town Police Vs MYLARAPPA	SRI.A.P.P. K.T.CHANDRASHEKARAI AH
14	C.C. 2319/2015 (EVIDENCE)	22-12-2020	State by Tiptur Town Police Vs GANESHA	SRI.A.P.P.
15	C.C. 2408/2015 (EVIDENCE)	22-12-2020	TOWN POLICE Vs RAGHAVENDRA.M.S.	
16	C.C. 153/2016 (EVIDENCE)	22-12-2020	TOWN POLICE Vs SHIVARAJ	
17	C.C. 510/2016 (EVIDENCE)	29-12-2020	State by Tiptur Town Police Vs VASANTH KUMAR C S	SRI.A.P.P.
(C.C./0000510/2016)				
: C.C./0000510/2016				
18	C.C. 365/2017 (EVIDENCE)	29-12-2020	State by Tiptur Town Police Vs Shashiank	
(C.C./0000365/2017)				
: C.C./0000365/2017				
19	C.C. 967/2017 (EVIDENCE)	29-12-2020	State by Tiptur Town Police Vs Gopala.T.K.	
(C.C./0000967/2017)				
: C.C./0000967/2017				
20	C.C. 40/2018 (EVIDENCE)	29-12-2020	State by Tiptur Town Police Vs Suresh. T.M	
21	C.C. 350/2018 (EVIDENCE)	29-12-2020	State by Tiptur Town Police Vs Jabeullakhan	
22	C.C. 637/2018 (EVIDENCE)	05-01-2021	State by Tiptur Town Police Vs Shiva	A.P.P
23	C.C. 638/2018 (EVIDENCE)	05-01-2021	State by Tiptur Town Police Vs Mahamed Raheel	A.P.P
24	C.C. 726/2018 (EVIDENCE)	05-01-2021	State by Tiptur Town Police Vs Kubeb	Person
25	C.C. 974/2018 (EVIDENCE)	05-01-2021	State by Tiptur Town Police Vs Ningaraju	APP
26	C.C. 14/2019 (EVIDENCE)	05-01-2021	State by Tiptur Town Police Vs Hemaraju	APP
27	C.C. 455/2019 (EVIDENCE)	12-01-2021	State by Tiptur Town Police Vs Manju @ Manjunatha T.S.	APP

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
28	C.C. 461/2019 (EVIDENCE)	12-01-2021	State by Tiptur Town Police Vs Vijaykumar	APP
29	C.C. 469/2019 (EVIDENCE)	12-01-2021	State by Tiptur Town Police Vs Maruthi	APP
30	C.C. 666/2019 (EVIDENCE)	12-01-2021	State by Tiptur Town Police Vs Raja @ Rajanna	Perosn
31	C.C. 668/2019 (EVIDENCE)	12-01-2021	State by Tiptur Town Police Vs Magappa	APP
32	C.C. 151/2020 (SUMMONS)	19-01-2021	State by Tiptur Town Police Vs Ajzarpasha	APP
33	C.C. 809/2018 (EVIDENCE)	19-01-2021	State by Tiptur Town Police Vs Nadeem	Person
34	C.C. 1015/2018 (EVIDENCE)	19-01-2021	State by Tiptur Town Police Vs Lingaraju	APP
35	C.C. 1056/2018 (EVIDENCE)	19-01-2021	State by Tiptur Town Police Vs Chandrashekar	APP
36	C.C. 193/2019 (EVIDENCE)	19-01-2021	State by Tiptur Town Police Vs Kantha @ Kantharaju	APP
37	C.C. 876/2019 (EVIDENCE)	19-01-2021	State by Tiptur Town Police Vs Muktiyar Ahamed	APP
38	C.C. 1423/2016 (EVIDENCE)	27-01-2021	State by Tiptur Town Police Vs Kumar Yadav	
(C.C./0001423/2016)				
: C.C./0001423/2016				
39	C.C. 727/2018 (EVIDENCE)	27-01-2021	State by Tiptur Town Police Vs Syed Khaja	person
40	C.C. 773/2018 (EVIDENCE)	27-01-2021	Sayed Kawja Vs Mahamad Yunas	person
41	C.C. 1231/2016 (APPEARANCE OF ACCUSSED)	27-01-2021	State by Tiptur Town Police Vs Deeraram	
(C.C./0001231/2016)				
: C.C./0001231/2016				
42	C.C. 143/2020 (APPEARANCE OF ACCUSSED)	27-01-2021	Chethan Vs Sandeep S B	Manjunathaswamy.G.R

SENIOR CIVIL JUDGE AND JMFC, TIPTUR**Sri Satish S T****CIVIL JUDGE (SR. DN.) & JMFC****Cause List Date: 03-11-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
43	C.C. 390/2019 (NBW to Accused)	27-01-2021	Anitha Granites by its Gajendrakuamr Vs V. Raju	Ramaswamy Iyengar K.S
44	C.C. 1794/2015 (SUMMONS)	28-01-2021	TOWN POLICE Vs NAVEEN	
45	C.C. 500/2017 (SUMMONS)	28-01-2021	State by Tiptur Town Police Vs Vishwanath K.J	
(C.C./0000500/2016)				
46	C.C. 1014/2018 (SUMMONS)	28-01-2021	State by Tiptur Town Police Vs Narayan G	APP
47	C.C. 611/2019 (SUMMONS)	28-01-2021	State by Tiptur Town Police Vs Kumar	APP
48	C.C. 63/2018 (Settlement.)	28-01-2021	Mahadevaiah Vs Lakshmi Devi	B.H.S.
49	CrI.Misc. 66/2018 (Petitioner Evidence.)	28-01-2021	Kavana.Y.S. Vs Shashikumar.K.P	Basappa
50	CrI.Misc. 68/2018 (Petitioner Evidence.)	28-01-2021	Nalina Vs Madhukumar	BSP
51	C.C. 105/2018 (Cross of PW.)	28-01-2021	Proprietor, Sri. Siddashwara Coconut Industries, Tiptur Vs Proprietor, Sri. M.M. Good Will Trading company	Jagadeesh.B.D
52	C.C. 678/2018 (Cross of PW.)	28-01-2021	Sri. Gurukula Co-Operative Society Limited Its by K.S. Ningappa Vs Panchakshari G.	Shekar H.N
53	CrI.Misc. 46/2019 (Cross of PW.)	28-01-2021	Deepika A.S. Vs Vedamurthy	G.S. Nagaraju
54	C.C. 521/2017 (EVIDENCE)	28-01-2021	State by Tiptur Town Police Vs SANDEEPA	SRI.A.P.P. C.VENU
(C.C./0000521/2017)				
: C.C./0000521/2017				
55	C.C. 108/2018 (EVIDENCE)	28-01-2021	M.R. Rajashekaraiiah Vs Prashanth G.V.	Jagadeesh.B.D
56	C.C. 153/2018 (EVIDENCE)	28-01-2021	G.B.Lakkappa Vs H.M.Subramanya	Shekar H.N

SENIOR CIVIL JUDGE AND JMFC, TIPTUR

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Cause List Date: 03-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
57	C.C. 570/2018 (EVIDENCE)	28-01-2021	M/s Sree Gurumallikarjunaswamy vividoddesha Sahakara Sanga Niyamitha Vs Mahalingaiah	B.S. Basvaraju
58	C.C. 750/2018 (EVIDENCE)	28-01-2021	Sri. Gurukula Co-Operative Society Limited Vs Prameelamma	Shekar H.N
59	C.C. 337/2019 (EVIDENCE)	28-01-2021	Ganga Cauvery Vividoddesha Souharda Co-operative Sociey Limited by its Jithan Vs Prakash D.S.	Jagadeesh.B.D
60	C.C. 734/2019 (EVIDENCE)	28-01-2021	M/s Gurukula Co-Operative Society Ltd. Tiptur Vs B.S.Vasanthakumar	G.S.Nagaraju

Dangling IA:

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Cause List Date: 03-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	O.S. 85/2018 (EVIDENCE)		C.L. Sanjeevaiah and Sons by Prop. C.A. Buddaprasad Vs Nanjaiah	Vidyashankar A .M
2	O.S. 99/2018 (EVIDENCE)		Shivanna Vs Shankaraiah	M.R. Girish
3	O.S. 123/2018 (EVIDENCE) IA/2/2018		B.M. Nagaraju Vs B.M. Mohan	Lakshman.H
4	O.S. 129/2018 (EVIDENCE) IA/1/2018		G.R. Shivanna Vs Nanjappa	K.N. Gururaju
5	O.S. 135/2018 (EVIDENCE)		Smt. Uma @ Umashankari Vs Rajesh B.U.	G.R. Manjunathaswamy
6	O.S. 195/2018 (EVIDENCE) IA/1/2018		G. Shivaswami Vs Pruthviraju	K.N. Gururaju
7	O.S. 285/2018 (EVIDENCE)		K.R. Bojegovda Vs Gangadhara	Ramachandraiah.H.C
8	O.S. 311/2020 (Sumons to Defendant/s)		Kathyayanamma Vs Mahesh	H.L.Sudhakar
9	O.S. 161/2015 (Further chief of PW1)		HAMPEGOWDA Vs SHIVAMMA	L.NANDISHKUMAR
10	O.S. 167/2016 (Further chief of PW1)		Jayanna Vs Basavaraju	
11	O.S. 71/2017 (Further chief of PW1)		Ranganathaswamy. M.K. Vs Kanchappa	
12	O.S. 33/2015 (Further cross of PW1) IA/2/2015 IA/1/2015		G.S.KEMPEGOWDA Vs G.S.RANGASWAMY	K.S. RAMASWAMY IYENGAR
13	O.S. 131/2015 (Further cross of PW1)		G.S. KEMPEGOWDA Vs G.S. RANGASWAMY	K.S. RAMASWAMY IYENGAR
14	O.S. 369/2014 (For clarification,)		DODDAMMA AND 6 OTHERS Vs NAGAMMA AND 3 OTHERS	
<u>11.00 AM to 02.00PM</u>				

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	O.S. 105/2020 (SUMMONS) IA/1/2020 IA/2/2020		S. Ravish Vs S. Shivaprakash	Karunakar.M.B
COURT NOTICE TO DEFT.				
16	O.S. 251/2015 (SUMMONS)		MOHANRAJ Vs KEMPAYELLAMMA	K.S. RAMASWAMY IYENGAR
COURT NOTICE TO PLFT.				
17	O.S. 21/2014 (SUMMONS)		H.G SUDHAKAR Vs MANJUNATH	T.N.NAGABHUSHAN
18	O.S. 173/2015 (Cross of PW1) IA/2/2015 IA/1/2015		MAHALINGAIAH Vs SHIVANANJAPPA	S.SOMASUNDAR
19	O.S. 289/2016 (EVIDENCE)		B.R. Vishwanath Vs President of Kalpataru Vidya Samsthe by name P.K. Thipperudrappa.	
20	O.S. 207/2017 (EVIDENCE)		Rajanna. R. Vs Gangamma	
21	O.S. 343/2017 (EVIDENCE)		Corporation Bank Rep by its Branch Manager Sri. B.V. Harinath Vs Saraswathi Bai	Nataraju.M.C
22	O.S. 71/2018 (EVIDENCE) IA/1/2018 IA/2/2018		MR. M. YOGESH Vs SRI KASHI VISHVANATHA SWAMY TEMPLE TRUST REP BY ITS 1.G.V. SREEKANTA SHETTY 2. G.V. AMARENDRA KUMAR	Venu.C
(O.S./0000071/2018)				
: O.S./0000071/2018				
FURTHER EVIDENCE FOR DEFND				
23	O.S. 87/2013 (EVIDENCE)		SRINIVASAMURTHY ANOTHER Vs BASAVARAJU ANOTHER	T.K. UDAYKUMAR
PLNTF EVIDENCE				
24	O.S. 25/2015 (EVIDENCE)		SAVITHRAMMA Vs BOREGOWDA	KSRI

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
25	O.S. 261/2015 (EVIDENCE) IA/3/2015 IA/2/2015 IA/1/2015		CHANDRAMMA Vs ARUNKUMAR	B.G.CHANDRAPPA
26	O.S. 319/2016 (EVIDENCE)		Shivabasavaiah Vs Chief Secretary	
27	O.S. 141/2017 (EVIDENCE)		T.R. Channabasavaradhya Vs Sangamesh	
28	O.S. 171/2017 (EVIDENCE)		Nagina Banu Vs Nayazuddin	
29	O.S. 257/2017 (EVIDENCE)		Bhyraiah alias Bhyrappa Vs Jayanna	S.SOMSUNDAR
Cases listed below are adjourned due to Covid 19				
30	O.S. 389/2014 (SUMMONS) IA/1/2014 IA/2/2014	10-12-2020	SIDDAMMA Vs BYRAMMA	BHARATHRAJ
31	O.S. 411/2014 (SUMMONS) IA/1/2014	10-12-2020	K.J LATHA Vs JAYANNA	SHIVKUMAR
32	O.S. 149/2015 (SUMMONS) IA/2/2015 IA/1/2015	10-12-2020	M.N.SOMASHEKARAN AND OTHERS Vs M.KALLESHAIAH AND OTHERS	
33	O.S. 439/2015 (Writer Statement) IA/2/2015 IA/1/2015	10-12-2020	T.V.ASHOK RAJU Vs T.C.MUNIRAJU	K.S. RAMASWAMY IYENGAR
34	O.S. 281/2019 (Writer Statement)	10-12-2020	B.N. Gangadhara Vs K.H.Jagadeesha	Chandrappa B.G
35	O.S. 285/2019 (Writer Statement)	10-12-2020	Siddaramakka Vs K.H. Jagadeesha	Chandrappa B.G
36	EX 139/2013 (Steps)	10-12-2020	SRI. RAM CHITSK PVT LTD. Vs GIRISH S. BHUT AND ONE	
37	EX 169/2013 (Steps)	10-12-2020	SRI. RAM CHITS PVT LTD Vs PRASANNA	

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
38	O.S. 47/2014 (Steps) IA/1/2014 IA/2/2014	10-12-2020	SMT.RANGAMMA Vs THE STATE OF KARNATAKA REP BY ITS CHIEF SECRETARY AND 5 OTHERS	
39	EX 21/2014 (Steps)	10-12-2020	THE MANAGER PRIMARY CO- OP.AGRICULTURAL RURAL DEVELOPMENT BANK LTD. TIPTUR Vs T.KANTHARAJU	C.CHANNEGOWDA
40	O.S. 385/2014 (Steps) IA/1/2014 IA/2/2014	10-12-2020	S.K. PANCHAKSHARAPPA Vs CHANDRAMMA	SHIVKUMAR
41	O.S. 461/2014 (Steps) IA/1/2014 IA/2/2014	10-12-2020	NINGAMMA Vs RANGAPPA	B. SATHISH
42	O.S. 363/2018 (EVIDENCE)	11-12-2020	Kempadevamma Vs Kariyamma	Nataraju.M.C
43	O.S. 377/2018 (EVIDENCE) IA/1/2018 IA/2/2018	11-12-2020	Channamma Vs Mariyappa	Tiptur Venkatesh
44	O.S. 393/2018 (EVIDENCE)	11-12-2020	Jagadheesh Vs Chandrashekaraiah	C. Channegowda
45	O.S. 413/2018 (EVIDENCE)	11-12-2020	H.S. Chandrashekar Vs Marulegowda	Gangadharaiah H.L.
46	O.S. 91/2019 (EVIDENCE) IA/1/2019 IA/2/2019	11-12-2020	Mahalingappa Vs Malleshaiah	Shanthakumar M.S
47	O.S. 143/2019 (EVIDENCE) IA/1/2019	11-12-2020	B. Shivashankarappa Vs Mallanna	Somasundar S
48	O.S. 297/2020 (EVIDENCE) IA/1/2020	11-12-2020	Rangaraju.K.S. Vs The Special Land Acquisition Officer	Raghu.T.K
49	O.S. 61/2020 (Sumons to Defendant/s)	11-12-2020	Basavaraju Vs Sundaramurthy	Somasundar S
50	O.S. 71/2020 (Sumons to Defendant/s)	11-12-2020	Jayanna H.T. Vs H.Shivanna	Nataraju.M.C

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
51	O.S. 85/2020 (Sumons to Defendant/s) IA/2/2020	11-12-2020	Shivanna Vs Muniyappa	M.R. Girish
52	O.S. 99/2020 (Sumons to Defendant/s) IA/1/2020	11-12-2020	S.M.Prabhavathi Vs S.R.Gururaja	H.S.Krishnegowda
53	O.S. 111/2020 (Sumons to Defendant/s) IA/1/2020 IA/2/2020 IA/3/2020	11-12-2020	Nagalakshmi Vs Gangadharaiah A.B.	Shobhadevi. S.V
54	O.S. 115/2020 (Sumons to Defendant/s) IA/1/2020 IA/2/2020	11-12-2020	Prema Vs Krishnappa	Ramachandraiah.H.C
55	O.S. 155/2018 (Further chief of PW1)	11-12-2020	Puttanarasamma Vs Boramma	Sreedhara.N.N
56	O.S. 409/2018 (Re-issuе summons defendant/ s)	11-12-2020	KAVERI GRAMEENA BANK Vs Sri. Sharada Stree Shakathi Swasahaya Sangha	Vidyashankar A .M
57	O.S. 421/2018 (Further chief of PW1)	11-12-2020	Honnamma Vs Gowramma	Udayakumar T.K
58	EX 51/2015 (Re-issue arrest Notice to JDR)	11-12-2020	MS.SHRIRAM CHITS KARPVT. LTD. TIPTUR RBY. SHARATHKUMAR.N. Vs D.T.JAYAKUMAR	B.N. AJEY
59	O.S. 235/2016 (For clarification,)	14-12-2020	Lalithamma Vs Shivakumar	
60	O.S. 195/2019 (For clarification,) IA/1/2019 IA/2/2019	14-12-2020	Gopalaiah Vs Rangaswamy	Venkatesh
61	O.S. 155/2017 (Compliance of U. Sec 89 of CPC)	14-12-2020	Canara Bank by its Present Manager Sri R. Palaksha Vs Chandraiah	

(O.S./0000155/2017)
: O.S./0000155/2017

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
62	O.S. 313/2018 (Compliance of U. Sec 89 of CPC) IA/1/2018	14-12-2020	B.S. Shankarappa Vs Shivaiah	G.S. Mallesh
63	O.S. 365/2018 (Compliance of U. Sec 89 of CPC) IA/1/2018 IA/2/2018	14-12-2020	Shamantha K.S. Vs Siddalingappa	Ramaswamy Iyengar K.S
64	O.S. 427/2018 (Compliance of U. Sec 89 of CPC) IA/1/2018 IA/2/2018	14-12-2020	Chowdappa Vs Narasamma	Sathish.B
65	O.S. 59/2019 (Compliance of U. Sec 89 of CPC) IA/1/2019 IA/2/2019	14-12-2020	M.R. Palakshamma Vs Jayamma	Ramachandraiah.H.C

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	C.C. 1068/2016 (Re-issue Summons to Accused)		G P Prakash Vs B M Ramesh	
Cases listed below are adjourned due to Covid 19				
2	CrI.Misc. 425/2014 (To report settlement.)	24-12-2020	SMT.NAGARATHNA Vs MANJUNATH	
3	C.C. 742/2016 (To report settlement.)	24-12-2020	B.C. Jayanna Vs S. G. Nagarathnamma	
4	C.C. 759/2016 (To report settlement.)	24-12-2020	M.N. Prakash Vs N.R. Manjunath	
5	C.C. 2822/2014 (Re-Issue NBW to Accused)	24-12-2020	SRI.RAM TRANSPORT FINANCE CO.LTD. TIPTUR RBY. KUMARSWAMY Vs KUMARSWAMY.N.P.	DAYANANDA.K.R.
6	C.C. 979/2015 (Re-Issue NBW to Accused)	24-12-2020	V.V. MUNESH Vs NARASIMHAIAH	
7	C.C. 186/2016 (Re-Issue NBW to Accused)	24-12-2020	KALLESH R Vs SARASWATHI	
8	C.C. 378/2016 (Re-Issue NBW to Accused)	24-12-2020	Proprietor, Sri Enterprises, C.N.Halli town Vs Parnters, Latha Mining Company, C.N.Halli Tq.	T.K. UDAYKUMAR
9	C.C. 379/2016 (Re-Issue NBW to Accused)	24-12-2020	Proprietor, Sri Enterprises, C.N.Halli Tq. Vs Partners, Latha Mining Company, C.N.Halli Tq.	T.K. UDAYKUMAR
10	C.C. 380/2016 (Re-Issue NBW to Accused)	24-12-2020	M/S Sri Enterprises R-P by its Proprietor, B Saibabu Vs M/S Latha Mining Company R-p by its parter N Gopalakrishna setty	
11	C.C. 439/2016 (Re-Issue NBW to Accused)	24-12-2020	Alla Baksh Vs S.A. Sadiq	T.K. UDAYKUMAR
(C.C./0000439/2016)				
: C.C./0000439/2016				
12	C.C. 806/2016 (Re-Issue NBW to Accused)	24-12-2020	Arunkumar. T.M. Vs D.M. Basavaraju	

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	Crl.Misc. 294/2017 (NOTICE)	24-12-2020	Mamatha Vs M.N. Chandrashekara	
14	Crl.Misc. 646/2014 (Cross of PW1)	24-12-2020	DEVEERAMMA Vs DAYANANDA	
15	C.C. 1362/2015 (For Objection)	24-12-2020	M.N. PRAKASH Vs K.R. INDRAKUMAR	M.K.YOGANAND
16	Crl.Misc. 198/2018 (For Objection)	24-12-2020	Kumari Dhanvi Vs Rajesh B.U.	Manjunathaswamy.G.R

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	C.C. 306/2020 (SUMMONS)		Honnavalli Police Vs Keshavamurthy	State by Complainant
2	C.C. 1428/2017 (EVIDENCE)		Nonavinakere Police Vs Seena aliyas Srinivas	
3	C.C. 270/2018 (EVIDENCE)		Honnavalli Police Vs Mahalingaiah	
4	C.C. 271/2018 (EVIDENCE)		Honnavalli Police Vs Ramachandraiah S.G. @ Ramachandra	Shivamma H.S. Krishnegowda
5	C.C. 272/2018 (EVIDENCE)		Honnavalli Police Vs Gangappa	Shivamma
6	C.C. 728/2019 (JUDGEMENT)		Nonavinakere Police Vs Sanjay B.S.	State by Complainant
7	C.C. 729/2019 (JUDGEMENT)		Nonavinakere Police Vs Srikanth B.S.	State by complainant
Cases listed below are adjourned due to Covid 19				
8	C.C. 1354/2017 (For Plea)	10-12-2020 (11.00 AM to 02.00PM)	Shivananda.J.K. Vs G.K.Sathish kumar,	
9	C.C. 255/2020 (SUMMONS)	10-12-2020	Nonavinakere Police Vs Palakshaiah	State by Complainant
10	C.C. 380/2020 (SUMMONS)	10-12-2020	Honnavalli Police Vs Lakshmana @ Lakshmaiah	State by Complainant
11	C.C. 416/2020 (SUMMONS)	10-12-2020	Nonavinakere Police Vs Ranganatha	State by complainant
12	C.C. 422/2020 (SUMMONS)	10-12-2020	Nonavinakere Police Vs Bytappa	State by complainant
13	C.C. 443/2020 (SUMMONS)	10-12-2020	Honnavalli Police Vs Nazeer Ulla	State by Complainant

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14	CrI.Misc. 323/2019 (NOTICE)	10-12-2020	B.N. Sushma Vs Gopalakrishna @ Gopalakrishna Rao	K.R. Dayananda
15	C.C. 789/2017 (NBW to Accused)	10-12-2020	Nonavinakere Police Vs Ananda	
(C.C./0000789/2017)				
: C.C./0000789/2017				
16	C.C. 1454/2017 (EVIDENCE)	10-12-2020	Nonavinakere Police Vs Narasimha Nayaka	
17	C.C. 1509/2017 (EVIDENCE)	10-12-2020	Honnnavalli Police Vs Vidyasagar	
18	C.C. 1590/2017 (EVIDENCE)	10-12-2020	Nonavinakere Police Vs Diwakara,	
19	C.C. 207/2018 (EVIDENCE)	10-12-2020	G.S.Nataraju Vs Rudrappa	H.Laxman
20	C.C. 639/2018 (EVIDENCE)	10-12-2020	Nonavinakere Police Vs Prasad H.M	State by Complainant
21	C.C. 24/2019 (EVIDENCE)	10-12-2020	Honnnavalli Police Vs Vasu	State by Complainant
22	C.C. 334/2019 (EVIDENCE)	10-12-2020	Nonavinakere Police Vs Manjuantha	State by Complainant
23	C.C. 464/2019 (EVIDENCE)	10-12-2020	Nonavinakere Police Vs Anjanappa	State by complainant
24	C.C. 1402/2017 (Re-issue Summons to Accused)	10-12-2020	Harinakshi Vs M.K.Naveenkumar,	
25	C.C. 446/2019 (For Plea)	10-12-2020	Nonavinakere Police Vs Shashank H.M.	State by complainant
26	C.C. 1089/2016 (For Charge,)	10-12-2020	Honnnavalli Police Vs Manjunatha	State by complainant
27	C.C. 254/2019 (For Charge,)	10-12-2020	Honnnavalli Police Vs Manjunatha	State by Complainant

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
28	C.C. 255/2019 (For Charge,)	10-12-2020	Honnavalli Police Vs Rama	State by Complainant

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	O.S. 372/2017 (Amended Plaintiff)		Shobha Vs Jayamma	
2	FDP 3/2019 (Amended Plaintiff)		Siddaramaiah Vs Ganganna	Ramaswamy Iyengar K.S
3	O.S. 113/2017 (EVIDENCE)		Dr. R. Anil Vs C. Prabhu	
4	O.S. 119/2017 (EVIDENCE)		S.G. Prasad Vs B. Jaganmurthy	
5	O.S. 129/2017 (EVIDENCE)		Gurulingaiah, Vs Channappa	
(O.S./0000129/2017)				
: O.S./0000129/2017				
6	O.S. 175/2017 (EVIDENCE)		Shriram Vs S. Thandavamurthy	S.SOMSUNDAR
(O.S./0000175/2017)				
: O.S./0000175/2017				
PLNTF EVIDENCE				
7	O.S. 342/2016 (EVIDENCE)		Siddaramaiah Vs Kempaiah	
8	Misc 5/2014 (For clarification,)		K.NANJAMARI Vs SIDDARAMAIAH	B.G.CHANDRAPPA
<u>11.00 AM to 02.00PM</u>				
9	O.S. 12/2020 (SUMMONS) IA/1/2020 IA/2/2020		Rehamath Unnisa Vs Fayaz	Ramachandraiah.H.C
10	O.S. 44/2020 (SUMMONS)		Theerthaprasad C.S. Vs K.S. Arunkumar	Somasundar S
11	O.S. 164/2020 (SUMMONS) IA/1/2020		T.S. Rajashekharaiiah Vs T.G. Shankarappa	Somasundar S
12	O.S. 168/2020 (SUMMONS) IA/1/2020		L.Mallesappa Vs Lingaraju	Udayakumar T.K
13	O.S. 250/2020 (SUMMONS) IA/1/2020		Siraj Unnisa Vs Gouse peer	K.N. Gururaja

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	O.S. 304/2020 (For Objection) IA/1/2020		Gangadharaiah Vs Vasanthamma	B.P.Rajendraprasad
15	O.S. 132/2020 (Writer Statement) IA/1/2020 IA/2/2020		Ravi M.L. Vs Manjunath	Lakshman.H
16	O.S. 44/2018 (Hearing on IA) IA/1/2018		Shankaramurthy Vs Nagaraju	Raghu.T.K
17	Misc 3/2018 (Hearing on IA)		Shankaramurthy Vs Nagaraju	Raghu.T.K
18	O.S. 122/2020 (HEARING) IA/1/2020 IA/2/2020		K.V. Jayalakshmi Vs Shivarajaiah	Lakshman.H
19	O.S. 261/2020 (HEARING) IA/1/2020 IA/2/2020		Rangamma Vs Nijagunaiah	Ramaswamy Iyengar K.S
20	O.S. 262/2020 (HEARING) IA/1/2020 IA/2/2020		Rangamma Vs Lakshamma	Ramaswamy Iyengar K.S
21	O.S. 160/2016 (Amended Plaintiff)		Shanthabai Vs B.R.Thagaraj	
(O.S./0000160/2016)				
: O.S./0000160/2016				
22	O.S. 187/2016 (Amended Plaintiff)		Eshwarappa Vs Ravishankara	
(O.S./0000187/2016)				
: O.S./0000187/2016				
23	O.S. 269/2016 (Amended Plaintiff)		N.M.Nataraju, Vs Chennegowda	
(O.S./0000269/2016)				
: O.S./0000269/2016				
Cases listed below are adjourned due to Covid 19				
24	FDP 5/2015 (HEARING)	10-12-2020	SIDDAVEERAMMA DEAD BY LRS. Vs ESHWARAI AH	B.K. CHANNAKESHA VA

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
25	EX 54/2017 (Steps)	10-12-2020	Haseena Begum Vs Venkatalakshmi	
26	EX 26/2018 (Steps)	10-12-2020	Sri.Ram Chits(K) Pvt.Limited Vs Raju H.T.	Banashakar K.B.
27	EX 34/2018 (Steps)	10-12-2020	Sri.Ram Chits(K) Pvt.Limited Vs Deepak K.N.	Banashekar K.B.
28	EX 36/2018 (Steps)	10-12-2020	Sri.Ram Chits(K) Pvt.Limited Vs Ningaraju	Banashenkar K.B.
29	EX 38/2018 (Steps)	10-12-2020	Sri.Ram Chits(K) Pvt.Limited Vs Lakshmi	Banashenkar K.B.
30	EX 40/2018 (Steps)	10-12-2020	Sri.Ram Chits(K) Pvt.Limited Vs H.S. Somashekarappa	Banashenkar K.B.
31	EX 24/2019 (Steps)	10-12-2020	Syndicate Bank Vs Nasima Banu	Mohamed Afroze Ahamed
32	EX 34/2019 (Steps)	10-12-2020	Syndicate Bank Vs P Ravi	Mohamed Afroze Ahamed
33	EX 52/2019 (Steps)	10-12-2020	Syndicate Bank Vs Eraiah	Mohamed Afroze Ahamed
34	EX 67/2019 (Steps)	10-12-2020	Shriram Chits (Karnataka)Pvt.Ltd., Vs Late Patel S. Shivanna Dead by LRS	Yatheesh Kumar C.R.
35	EX 68/2019 (Steps)	10-12-2020	Shriram Chits (Karnataka)Pvt.Ltd., Vs Sarojamma	Yatheesh Kumar C.R.
36	EX 86/2019 (Steps)	10-12-2020	Shriram chits (Karnataka) Pvt Ltd., Vs Ramesh Naik	Banashankar K.B.
37	EX 106/2019 (Steps)	10-12-2020	R. Maheshwaraiah and sons Rep by R. Maheshwaraiah Vs Dhananjaya	Ramaswamy Iyengar K.S
38	EX 52/2013 (Settlement)	10-12-2020	SRI RAM CHITSK PVT. LTD. Vs G.T. SUDHAKAR	VASANTH KUMAR.D.

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39	EX 154/2013 (Settlement)	10-12-2020	SRI. RAM CHITS K PVT LTD Vs M.K. MANJUNATH AND OTHERS	
40	O.S. 284/2018 (Settlement)	10-12-2020	Pushpavathi Vs Commissioner	Somasundar S
41	O.S. 372/2018 (Settlement) IA/1/2018 IA/2/2018	10-12-2020	Borappa Vs Thimmappa	Lakshman.H
42	EX 18/2019 (Settlement)	10-12-2020	Syndicate Bank Vs Syed Rahmath Ulla	Mohamed Afroze Ahamed
43	O.S. 46/2019 (Settlement) IA/1/2019	10-12-2020	Dhanlakshmi Vs Saraswathi	M.R. Girish
44	EX 48/2019 (Settlement)	10-12-2020	Syndicate Bank Vs B.D.Manjunath	Mohamed Afroze Ahamed
45	O.S. 132/2019 (Settlement)	10-12-2020	State Bank of India Vs Sampathkumar A.S.	Yogananda.M.K
46	O.S. 268/2015 (EVIDENCE) IA/2/2015 IA/1/2015	10-12-2020	T.R. ANANDAPRABHU Vs M.MANJULA	K.B.LINGAPPA
47	O.S. 149/2017 (EVIDENCE)	10-12-2020	R. Murulasiddaiah Vs Sarvamangala	
48	H.R.C. 1/2017 (EVIDENCE)	10-12-2020	T.B Raveendra Tagginamane @ Raveendra Vs Lalith Kumar	
49	O.S. 170/2017 (EVIDENCE)	10-12-2020	Jambukeshwara Vs Prabhuswamy	
50	O.S. 176/2017 (EVIDENCE)	10-12-2020	G.K.Sudhamani Vs Dyavamma	
(O.S./0000176/2017)				
: O.S./0000176/2017				
51	O.S. 191/2017 (EVIDENCE) IA/2/2017 IA/1/2017	10-12-2020	Lakshmiddevamma Vs Sadashivaiah	

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
52	O.S. 193/2017 (EVIDENCE) IA/2/2017 IA/1/2017	10-12-2020	Rangaswamy Vs Chandraiah	
53	O.S. 48/2014 (ARGUMENTS) IA/1/2014 IA/2/2014	10-12-2020	K.B. YATHISH Vs SHIVANANJAPPA	
54	O.S. 160/2014 (ARGUMENTS) IA/1/2014 IA/2/2014	10-12-2020	NEELAMMA Vs GANGADHARAI AH	B.P. RAJENDRAPRASAD
55	O.S. 64/2008 (Await orders)	10-12-2020	C.N. JANAKI Vs SUSHEELA.A.	
56	O.S. 42/2012 (Await orders)	10-12-2020	JAYALAKSHMAMMA Vs K.N.DURGAIAH	K.S. RAMASWAMY IYENGAR C.CHANNEGOWDA
57	O.S. 412/2013 (ARGUMENTS) IA/1/2013	10-12-2020	A.C. NANJUNDAPPA Vs N.S. SHIVANNA	H.S. SURABHI DHENU
58	O.S. 120/2014 (ARGUMENTS) IA/1/2014 IA/2/2014	10-12-2020	H.G KUMARASWAMY Vs PRESIDENT AND ANOTHER OF COSMOPOLITAN CLUB. K.R. EXTENSION	S.SOMASUNDAR
59	O.S. 386/2014 (ARGUMENTS) IA/1/2014 IA/2/2014 IA/3/2014	10-12-2020	S.RAMAKRISHNA Vs CMC. REP BY ITS COMMISSIONER	H. BASAVARAJU
60	O.S. 156/2019 (For clarification,) IA/1/2019 IA/2/2019	10-12-2020	K.R. Manjunath Vs Commissioner	Sathish.B
61	O.S. 20/2012 (Cross of DW) IA/2/2012 IA/1/2012 IA/5/2012 IA/3/2012 IA/4/2012	10-12-2020	DODDAMMA AND 5 OTHERS Vs G.S.UMESH	B.D. JAGADEESH C.CHANNEGOWDA
62	FDP 1/2018 (Await Report)	10-12-2020	Smt. Kamalakshamma Vs S. Jayamma	Ramaswamy Iyengar K.S
63	O.S. 208/2015 (SUMMONS)	11-12-2020	NAGAMANI Vs GURUSHANTHAMMA	B.N. AJEY

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
64	O.S. 302/2015 (SUMMONS) IA/2/2015 IA/1/2015	11-12-2020	L.S SHOBA Vs S M MARULASIDDAPPA	DAYANANDA.K.R.
65	O.S. 454/2015 (SUMMONS)	11-12-2020	RAJASHEKARAI AH Vs LOKESH	S.SOMASUNDAR
66	O.S. 208/2017 (SUMMONS)	11-12-2020	Lalithamma Vs Umamahesh	
67	FDP 17/2017 (commissioner report)	11-12-2020	Sowbagamma Vs Dhanalakshmi	Somasundar S
68	O.S. 218/2018 (SUMMONS)	11-12-2020	State Bank of India Vs M/s Kavitha Power Looms Industries by its Prop. Mr. V. Ananthkumar	Lakshman.H
69	O.S. 10/2019 (SUMMONS)	11-12-2020	Anitha Marie Stella Vs S.A. Udayakumar	Somasundar S
70	FDP 2/2019 (commissioner report)	11-12-2020	Shadakshari Vs K.L. Basavaraju	Somasundar S
71	O.S. 152/2019 (SUMMONS)	11-12-2020	Canara Bank Vs Shruthi N.	Nagabhushan T.N
72	O.S. 310/2019 (SUMMONS)	11-12-2020	S. Umesh Vs V.R. Nagaraju	G.S. Nagaraju
73	O.S. 344/2019 (SUMMONS) IA/1/2019	11-12-2020	Nalina Vs Nagarathanamma	K.T. Chandrashekaraiah
74	O.S. 362/2019 (SUMMONS) IA/1/2019 IA/2/2019	11-12-2020	H.B. Rajappa Vs Rangaswamy	Krishnamurthy.B.G
75	EX 84/2013 (NOTICE)	11-12-2020	SRI. CHITS K PVT. LTD. Vs RAMACHANDRA M.	
76	EX 42/2018 (NOTICE)	11-12-2020	Sri.Ram Chits(K) Pvt.Limited Vs Umesh S	Banashenkar K.B.
77	EX 56/2018 (NOTICE)	11-12-2020	S. Kumaraswamy Vs Subbanna	Somasundar S

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78	Misc 10/2019 (NOTICE)	11-12-2020	M.N. Basavaraju Vs Prakashaiiah Dead by Lrs	K.N. Gururaja
79	EX 115/2019 (NOTICE)	11-12-2020	Narasamma Vs Ramakka	Ramaswamy Iyengar K.S
80	EX 22/2020 (NOTICE)	11-12-2020	Sri.Ram Chits(K) Pvt.Limited Vs Kamala R.	Yatheesh Kumar
81	EX 23/2020 (NOTICE)	11-12-2020	Sri.Ram Chits(K) Pvt.Limited Vs Manjunath R.	Yatheesh kumar C.R.
82	EX 24/2020 (NOTICE)	11-12-2020	Sri.Ram Chits(K) Pvt.Limited Vs Chethan S.	Yatheesh Kumar C.R.
83	EX 25/2020 (NOTICE)	11-12-2020	Sri.Ram Chits(K) Pvt.Limited Vs Karisiddappa D.S.	Yatheesh Kumar C.R.
84	EX 26/2020 (NOTICE)	11-12-2020	Sri.Ram Chits(K) Pvt.Limited Vs Ramachandra T.	Yatheesh Kumar C.R.
85	EX 46/2020 (NOTICE)	11-12-2020	Sri Immadi Karibasavadeshi Kendra Mahaswamijigalu Vs K. Vishweshwarasharma	N.C. Ashok
86	EX 48/2020 (NOTICE)	11-12-2020	Renukappa Vs Shivakumar	Nagabhushan T.N
87	O.S. 146/2015 (Cross of PW1) IA/2/2015 IA/1/2015	11-12-2020	GANGADHARAI AH Vs SIDDAGANGAMMA	K.N. GURURAJ
88	O.S. 274/2015 (Cross of PW1) IA/1/2015	11-12-2020	PRAMEELA Vs DEVARAJU	K.N. GURURAJ
89	O.S. 188/2017 (Cross of PW1)	11-12-2020	Umadevi Vs M. Eshanna	
90	O.S. 310/2015 (HEARING)	11-12-2020	SHIVAPPA Vs MALLIKARJUNAIAH	H.N. SHEKAR